

**Telecast of Malayalam Programmes on  
Trivandrum Doordarshan**

845. SHRI A.C. JOS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Malayalam programmes telecasted from Doordarshan Trivandrum on DD-4 are not available at Kochi, the industrial capital of Kerala;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) No Sir, these are available. However, since the telecast is via satellite, there is need for an appropriate dish antenna system to receive them.

(b) and (c) Does not arise.

**Lok Adalats in Orissa**

846. SHRI RANJIB BISWAL : Will the Minister of LAW, JUSTICE & COMPANY AFFAIRS be pleased to state :

(a) the details of the Lok Adalats organised in Orissa during the last three years;

(b) the number of cases settled in these adalats;

(c) whether the Lok Adalats are getting popular day by day in every State;

(d) if so, whether the Government propose to organise some more adalats in every State; and

(e) if so, the steps taken in this direction?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) On the basis of the information provided by the Orissa State Legal Services Authority, 201 Lok Adalats were held in 1995, 266 Lok Adalats in 1996 and 236 Lok Adalats in 1997 respectively in the State of Orissa.

(b) 4,72,316 cases were settled in these Lok Adalats.

(c) Yes, Sir.

(d) and (e) The Law Minister's Conference held at New Delhi on 30th June and 1st July, 1997 had decided to organise Intensive Lok Adalats from 15.8.1997 to 15.8.1998. The National Legal Services Authority (NALSA) at its first meeting held on 13.9.1997 has decided to have continuous and permanent Lok Adalats. Dr. Justice A.S. Anand, Judge, Supreme Court of India and Executive Chairman, NALSA, has requested the Hon'ble Executive Chairman of the State Legal Services Authorities suggesting establishment of permanent Lok Adalats instead of allowing the Lok Adalats to remain intermittent and occasional in character dealing mainly

with motor accident claim cases with a view to institutionalising the concept of Lok Adalats as also to bring more categories of cases for resolution through Lok Adalats. NALSA is providing funds to almost all the State Legal Services Authorities for organising more and more Lok Adalats and Legal Aid in their State. Hon'ble Executive Chairman, NALSA, is repeatedly pressing the Chief Justices of the State High Courts to settle maximum number of cases through Lok Adalats. Lok Adalats are now another statutory form for settlement of cases and the decrees passed in Lok Adalats have the force of law and finality. Therefore, the Hon'ble Executive Chairman, Dr. Justice A.S. Anand has been propagating resolution of disputes through Lok Adalats.

[Translation]

**Air Station in Devas Distt. M.P.-**

847. SHRI SUSHIL CHANDRA VARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether not even a single All India Radio relay station has been set up in Southern part of Devas district in Madhya Pradesh comprising Kannad and Khategaon Tehsils;

(b) if so, the reasons therefor;

(c) whether the Union Government propose to set up radio stations in the said area in view of their being neglected so far;

(d) whether the Government propose to conduct any survey for the purpose; and

(e) if so the time by which a radio station is likely to be set up there?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) Yes, Sir.

(b) Devas district including its southern parts is fully covered by 100 KW MW transmitter at Indore. Parts of the district are also covered by 200 KW MW transmitter at Jabalpur.

(c) No, Sir.

(d) and (e) Do not arise.

[English]

**Conversion of LPT into HPT at Porbandar,  
Gujarat**

848. SHRI GORDHANBHAI JADAVBHAI JAVIYA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Union Government have received proposal from Government of Gujarat to convert the